

DIVISION BENCH  
COURT - II

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/58(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>N R PERFORMANCE EDGE CONSULTANTS PVT.LTD</b>
UNDER SECTION	<b>IBC SECTION 59</b>

**Appearance (via video conferencing/physically)**

Mr. D. Sengupta, Adv. ] For Petitioner  
Mr. Anirban Ghosh, Adv.

**ORDER**

1. Ld. Counsels for Petitioner present.
2. RoC, West Bengal is directed to file its report within a period of 2 weeks.
3. It is submitted that despite repeated opportunities, RoC is failed to file its report.
4. Therefore, last chance is given.
5. Post this matter on **27.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**